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Item NO.25

M.A.No.2010/2004 IN
O.A. No.2125/2003

19.11.2004

Present : Shri S.Sunil, learned proxy counsel for Shri C.Hari Shanker, learned
counsel for the applicant
Shri R.C. Nangia, learned counsel for the respondents

MA 2010/2004

Learned counsel heard.

By virtue of this MA, respondents in the OA have sought extension of
time for compliance of direction of this Court. This MA is allowed by granting
time upto 26.1.2005 for implementation of directions of this Court contained in
order dated 13.8.2004 by which OA 2125/2003 was disposed of.


(SHANKER RAJU)
MEMBER (J)


(V.K. MAJOTRA)
VICE CHAIRMAN (A)

/ravi/